

राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार
स्वास्थ्य एवं परिवार कल्याण विभाग, दिल्ली सरकार
9वां तल-ए विंग, आई पी एस्टेट, नई दिल्ली

तारांकित/अतारांकित : तारांकित
प्रश्न संख्या : 16
दिनांक : 29.07.2021
प्रश्नकर्ता का नाम : श्री सोमनाथ भारती

क्या माननीय स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि:-

प्रश्न	उत्तर
क) विभाग द्वारा दिल्ली विकास प्राधिकरण को वर्ष 2014 से अब तक भूमि या भूमि-प्रयोग में बदलाव हेतु भेजे गए अनुरोधों का उनके दिनांक तथा प्रत्येक अनुरोध की अद्यतन स्थिति सहित संपूर्ण विवरण;	वर्ष 2014 या उसके बाद, भूमि या भूमि प्रयोग में बदलाव हेतु दिल्ली विकास प्राधिकरण को भेजे गये अनुरोधों की सूची एवं उनकी अद्यतन स्थिति संलग्नक - 1 व 2 में है।
ख) अंतरराष्ट्रीय मानकों के अनुरूप रोगी-डॉक्टर अनुपात बनाए रखने हेतु आवश्यक रूप से खोले जाने वाले अस्पतालों, क्लिनिकों, पॉलीक्लीनिकों का विवरण;	नवीनतम अंतरराष्ट्रीय मानकों के आधार पर डॉक्टर जनसंख्या अनुपात 1:1000 और बेड पापुलेशन अनुपात 3:1000 होना चाहिए। 1. दिल्ली में अनुमानित 70,000 डॉक्टर दिल्ली मेडिकल कॉउन्सिल में पंजीकृत हैं, जोकि अंतरराष्ट्रीय मानकों से अधिक है। 2. कुल 2 करोड़ जनसंख्या के लिए अस्पताल के बेड 54000 अनुमानित है। दिल्ली सरकार द्वारा 94 दिल्ली सरकार औषधालयों को रिमोडल करके पॉलीक्लीनिकों में परिवर्तित किया जा रहा है। वर्तमान में 28 पॉलीक्लीनिक कार्यरत हैं। कार्यात्मक मोहल्ला क्लिनिकस -505 2015 से 2021 के बीच तीन अस्पताल खोले गए हैं- 1. अंबेडकर नगर 2. बुराडी 3. इंदिरा गांधी द्वारका तथा निम्नलिखित तीन नए अस्पतालों में निर्माण कार्य शुरू कर दिया गया है। 1. ज्वालापुरी 691 2. सिरसपुर 1164 3. मादीपुर 691 4. हस्तसाल (विकासपुरी) 691 (निर्माण कार्य जल्द शुरू होगा)।
ग) सभी अस्पतालों, औषधालयों, मोहल्ला क्लिनिकों, पॉलीक्लीनिकों आदि में सभी वर्गों के, जैसे डॉक्टर, पैरा मेडीकल, सहायक स्टाफ के भरे हुए और रिक्त पदों का विवरण; और	अस्पतालों में पदों का विवरण संलग्नक-3 में उपलब्ध है। महानिदेशालय स्वास्थ्य सेवायें में सभी वर्गों के भरे हुए और रिक्त पदों का विवरण संलग्नक-4 में उपलब्ध है। मोहल्ला क्लिनिक में पदों का विवरण संलग्नक -5 पर उपलब्ध है।

घ)	दिल्ली में बुनियादी ढाँचे और जनबल में आवर्धन सहित समग्र तौर पर स्वास्थ्य सुविधाओं में सुधार हेतु उठाए जा रहे कदमों का विवरण, ताकि अंतरराष्ट्रीय मानकों को पूरा किया जा सके ?	<p>स्वास्थ्य सुविधाओं में सुधार हेतु अनेक कदम उठाए जा रहे हैं जिनमें से मुख्य कदम निम्नलिखित हैं :-</p> <ol style="list-style-type: none">1. चल रही अस्पताल परियोजना में 54000 उपलब्ध बेड के साथ 3237 अतिरिक्त बेड और बढ़ जाएंगे ।2. दिल्ली सरकार संघ लोक सेवा आयोग एवं दिल्ली अधीनस्थ सेवा चयन बोर्ड को रिक्त पदों पर भर्ती के लिए नियमित रूप से मांग देती रहती है ।3. कई अस्पतालों में रिमॉडलिंग (Remodelling) के तहत बेड जोड़े जा रहे हैं, ताकि बढ़ती जनसंख्या की आवश्यकताओं को पूरा किया जा सके ।
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भूपिन्दर सिंह भल्ला

(भूपिन्दर सिंह भल्ला)

अतिरिक्त मुख्य सचिव

स्वास्थ्य एवं परिवार कल्याण विभाग

राष्ट्रीय राजधानी क्षेत्र दिल्ली सरकार

Bhupinder S. Bhalra

Addl. Chief Secretary

Health & Family Welfare Deptt.

Govt. of NCT of Delhi

Delhi Secretariat, New Delhi-02

Vidhan Sabha Starred Question No. 16 (Demand for Allotment of Land)

S. No.	Name of Project/Land/Area/Locality	Plot Size	Latest Status
1	Allotment of land for State Dental University, Pocket-29, Sector-35, Rohini	4.082 Hectare	DDA allotted land to DGHS on 09.06.2014. A payment amounting to Rs. 31,03,30,383/- was made to DDA on 14.01.2015. DGHS requested Pr. Commissioner (LD), Director (Lands), & Dy. Director (IL), DDA for handing over physical possession of said land vide letter 20.05.2015 & its subsequent reminders dated 28.07.2015, 31.08.2015, 23.11.2015, 03.10.2017, 09.07.2019, 01.09.2020, 17.09.2020 & 08.06.2021 (09 Reminders). However, till date department has neither been handed over possession of the land not received any response from DDA.
2	Allotment of land for construction of Hospital at Chowki No.-4, Model Town	11350 sq. Mtr.	DDA allotted land to DGHS on 22.07.2013. A payment amounting to Rs. 08,62,85,957/- was made to DDA on 03.09.2013. DGHS requested Pr. Commissioner (LD), Director (Lands), & Dy. Director (IL), DDA for handing over physical possession of said land vide letter 17.12.2013 & its subsequent reminders dated 29.01.2014, 03.04.2014, 11.06.2014, 21.07.2014, 27.10.2014, 12.11.2014, 05.03.2015, 14.04.2015, 03.09.2015, 09.10.2015, 17.08.2016, 30.09.2016, 20.01.2017, 04.08.2017, 14.09.2017, 12.03.2018, 11.06.2018, 25.11.2019, 17.09.2020, 10.11.2020, 19.04.2021, 08.06.2021 & 06.07.2021 (24 reminders). However, till date department has neither been handed over possession of the land not received any response from DDA.
3	Allotment of land for construction of Delhi Govt. Dispensary at Sector-9, Rohini	1085 Sq. Mtr.	DDA allotted land to DGHS on 03.01.2012. A payment amounting to Rs. 20,45,195/- was made on 26.05.2012. DDA demanded an amount of 89,787/- as interest on premium of land vide letter dated 23.07.2012. Payment was made on 05.06.2013. DGHS requested Pr. Commissioner (LD), Director (Lands), & Dy. Director (IL), DDA to handing over physical possession of said land vide this office letter dated 02.07.2013 and its subsequent reminders dated 12.09.2013. DDA demanded an amount of Rs. 31,26,534/- on account of difference of cost amount due to revision of rates, payment was made on 19.12.2014. DDA again demanded an amount of Rs. 15,09,887/- on account of old interest on belated payment of premium and new interest on belated payment of differential premium due to revising of rate vide letter dated 01.06.2015. Secretary (H&FW) requested VC, DDA on 12.08.2015 and this office has requested DD(IL), DDA to waive off interest payment and handing over the physical possession of land vide letter dated 28.09.2016 and its subsequent reminder dated 20.01.2017, 20.12.2019, 17.09.2020 & 08.06.2021. However, till date department has neither been handed over possession of the land not received any response

Vidhan Sabha Starred Question No. 16 (Demand for Allotment of Land)

S. No.	Name of Project/Land/Area/Locality	Plot Size	Latest Status
4	Allotment of land for construction of Delhi Govt. Dispensary CS/OCF-2, Sector-24, Rohini	820 Sq. Mtr.	DDA allotted land to DGHS on 08.07.2013. A payment amounting to Rs. 62,33,918/- was made on 19.12.2014. DGHS requested Pr. Commissioner (LD), Director (Lands) & Dy. Director (IL), DDA for handing over physical possession of said land vide letter 07.01.2015. DDA again demanded an amount of Rs. 14,33,664/- on account interest on belated premium. Secretary (H&FW) requested VC, DDA on 12.08.2015 and this office requested DD(IL), DDA to waive off interest payment and handing over the physical possession of land vide letter dated 04.10.2016 and its subsequent reminder dated 20.01.2017, 12.07.2019, 20.12.2019 & 17.09.2020. However, till date department has neither been handed over possession of the land not received any response from DDA.
5	Allotment of land for construction of Delhi Govt. Dispensary at Shahbad Daulapur	1000 Sq. Mtr.	DDA allotted land to DGHS on 08.07.2013. A payment amounting to Rs. 76,02,328/- was made on 22.01.2015. DGHS requested Pr. Commissioner (LD), Director (Lands), & Dy. Director (IL), DDA for handing over physical possession of said land vide letter 04.02.2015 & its subsequent reminders dated 17.07.2015, 27.08.2015, 28.09.2016, 25.07.2018, 23.09.2019, 17.12.2019, 01.09.2020, 17.09.2020 & 08.06.2021 (10 reminders). However, till date department has neither been handed over possession of the land not received any response from DDA.
6	Allotment of land for construction of Delhi Govt. Dispensary Sector-A-6, Pocket-9, Narula	1000 Sq. Mtr.	DDA allotted land to DGHS on 04.06.2013. A payment amounting to Rs. 76,02,328/- was made on 22.01.2015. DGHS requested Pr. Commissioner (LD), Director (Lands), & Dy. Director (IL), DDA for handing over physical possession of said land vide letter 04.02.2015 & its subsequent reminders dated 20.07.2015, 04.09.2015, 27.09.2016, 25.07.2019, 01.01.2020, 03.09.2020 & 17.09.2020 (08 reminders). However, till date department has neither been handed over possession of the land not received any response from DDA.
7	Allotment of land for construction of Delhi Govt. Dispensary at Isolated Pocket-5, Nasirpur	1061 Sq. Mtr.	DDA allotted land to DGHS on 18.07.2013. A payment amounting to Rs. 80,66,067/- was made on 22.10.2013. DGHS requested Dy. Director (IL), DDA for handing over physical possession of said land vide letter 27.01.2014. The handing over/taking over of possession of land on 18.02.2015 was deferred in view of alleged litigation involving said plot. This office requested DDA to furnish the clarification/status of the land vide letter dated 03.03.2015 & subsequent reminders dated 22.04.2015, 17.07.2015, 28.08.2015, 02.03.2017, 18.04.2017, 31.10.2017, 25.04.2018, 19.12.2019, 03.09.2020 & 17.09.2020. However, till date department has neither been handed over possession of the land not received any response from DDA.

Vidhan Sabha Starred Question No. 16 (Demand for Allotment of Land)

S. No.	Name of Project/Land/Area/Locality	Plot Size	Latest Status
8	Allotment of land for construction of Delhi Govt. Dispensary Isolated Pocket-1 to 4, Nasirpur	1000 Sq. Mtr.	DDA allotted land to DGHS on 25.07.2013. A payment amounting to Rs. 76,02,328/- was made on 25.09.2013 and interest on delayed payment of premium of land of Rs. 55,626/- paid on 27.02.2014. However, DD(L), DDA informed vide letter dated 03.06.2014 that there is a court case in Hon'ble Delhi High Court vide WPC No. 13061-66/2004 and there is order to maintain the status quo of the land. Therefore this office has requested DDA to share the latest update on the court case vide letter dated 02.03.2017 & subsequent reminders dated 18.04.2017, 14.07.2017, 25.09.2017, 31.10.2017, 15.11.2017, 25.04.2018, 25.09.2019 & 17.09.2020. However, till date department has neither been handed over possession of the land nor received any response from DDA.
9	Allotment of land for construction of Delhi Govt. Dispensary A-Block, G.T. Karnal Road	1000 Sq. Mtr.	DDA allotted land to DGHS on 07.10.2013. A payment amounting to Rs. 76,02,328/- was made on 10.06.2021. DD(L), DDA was requested to hand over the land vide this office letter dated 23.06.2021. However, till date department has neither been handed over possession of the land nor received any response from DDA.
10	Construction of Hospital on Delhi Development Authority Facility Centre No. 58, Zone-II at Indira Park in Sultampur Majra Vidhan Sabha	1 Hectare	Directorate General of Health Services requested Director (Lands), DDA to allotment of 01 Hectare land for Construction of Hospital on Delhi Development Authority Facility Centre No. 58, Zone-II at Indira Park in Sultampur Majra Vidhan Sabha vide this office letter dated 13.06.2018, 14.08.2020, 18.02.2021, 10.03.2021, 24.03.2021, 27.04.2021. In response of this DDA has allotted the land vide letter dated 20.05.2021, payment of cost of land has been made by PWD on 28.06.2021. This office has requested DDA to fix suitable date and time for handing over/taking over possession of said land vide this office letter dated 01.07.2021. Response is still awaited from DDA.

Vidhan Sabha Starred Question No. 16 (Demand for Allotment of Land)

S. No.	Name of Project/Land/Area/Locality	Plot Size	Latest Status
11	Allotment of land for construction of Mother & Child Hospital at DDA Facility Centre No. 58, Sultanpur Majra, Sultanpuri Zone-in lieu of earlier allotment of land measuring 2940 Sqm. in plot no. 15 Sector - 22, Rohini, Delhi	2500 Sq. Mtr.	A land measuring 2940 Sq. mtr. was allotted by DDA on 08.07.2013 at plot no. 15, Sector-22, Rohini, Ph-III. Payment amounting to Rs. 2,23,50,757/- was made on 14.01.2015. DDA vide letter dated 11.07.2016 informed that an alternative site measuring of 2500 sq.mtr. in Facility Centre, 58, Sultanpuri, Zone - M is available as the above said land has been handed over to other society and allotment may be treated as cancelled. This office on 6/11/2018 has conveyed the consent to accept the land to DD(IL) DDA in lieu of already allotted plot and requested to allot the new plot and amount already paid may be adjusted. DDA vide letter dated 4/9/2019 informed that balance of Rs.33,45,004/- is lying with DDA. Accordingly DDA vide letter dated 13/9/2019, 3/10/2019 and 17/12/2019, 30.07.2020, 14.09.2020, 19.10.2020, 19.01.2021 was requested to inform the status of court case and refund the balance amount, so that handing over/taking over procedure may be initiated. DDA vide letter dated 04.01.2021 informed that the land is free from litigation. In the handing over / taking over process on 18.02.2021 the said land was found to have partial encroachment and due to this exercise of handing over / taken over was cancelled. DD(IL), DDA vide this office letter dated 25.02.2021, 15.03.2021 and 29.04.2021 was requested to take appropriate action for getting the said land encroachment free before handing over the same to DGHS. However, till date department has neither been handed over possession of the land not received any response from DDA.
12	Allotment of land earmarked for hospital at 7 pockets located along 30 mtr. RoW connecting NH-8 to Mehrauli - Mahipalpur Road	0.34 Hectare	Directorate General of Health Services requested Pr. Commissioner (Land Disposal), DDA to allotment of the said land vide this office letter dated 26.11.2019 and its subsequent reminder dated 22.07.2021. Till date no response has been received from DDA.
13	Allotment of land for constructio of Delhi Govt. Dispensary at Sector-15, Rohini, near Guru Nanak Polyclinic	1000 Sq. Mtr.	Directorate General of Health Services requested DDA to fix a suitable date & time for site inspection of the said plot to enable the department to study the feasibility (approach, encroachment, litigation etc.) vide this office letter dated 23.05.2015 and its subsequent reminder dated 15.07.2021. Till date no response has been received from DDA, regarding site inspection
14	Allotment of land for construction of a Hospital in Tilak Nagar Assembly constituency	25 Acres	Directorate General of Health Services requested Vice Chairman, DDA to remove the encroachments on the plot and allotted to DGHS for construction of Hospital vide this office letter dated 28.03.2016 and its subsequent reminder dated 12.10.2020, 22.03.2021, 04.05.2021. Till date no response has been received from DDA.
15	Proposal for opening of Super-Specialty Hospital at Laxmi Nagar		Directorate General of Health Services requested Dy. Director (IL), DDA regarding availability of litigation free and encroachment free plot for establishing of Super-Specialty Hospital at Laxmi Nagar with details of land earmarked in layout plan located in front of D.M. (East) Office vide this office letter dated 29.06.2015. Till date no response has been received from DDA.

Vidhan Sabha Starred Question No. 16 (Demand for Allotment of Land)

S. No.	Name of Project/Land/Area/Locality	Plot Size	Latest Status
16	Allotment of land to DHS for construction of Dispensary building at Gokulpur Village	750 sq. Mtr.	Directorate General of Health Services requested Commissioner (LD), DDA to allot land measuring 750 sq. Mtr. to DGHS for construction of Dispensary vide this office letter dated 14.12.2012. In response of this DD(1L), DDA forward a list of plots allotted to DHS and sort their current status vide letter dated 03.05.2013. Reply of the same furnished vide this office letter dated 26.11.2013. DGHS requested to DDA to issue an allotment letter for construction of DGD building at Village Gokulpur vide this office letter dated 07.01.2015 and its subsequent reminder dated 05.06.2015. Till date no response has been received from DDA.
17	Allotment of DDA vacant plot for construction of Polyclinic in Dwarka Assembly Constituency	800 Sq. Mtr.	Directorate General of Health Services requested DDA for allotment of said land vide letter dated 28.04.2018. Till date no response has been received from DDA.
18	Opening of Dispensary at Pocket -05, Opposite pocket 07 & 08 Jasola, Delhi	963.46 Sq. Mtr.	Directorate General of Health Services requested Commissioner (LD), DDA to allot land measuring 963.46 sq. Mtr. to DGHS for construction of Dispensary vide this office letter dated 17.04.2013 and its subsequent reminder dated 18.04.2013, 12.09.2013, 12.01.2015 and 30.08.2017. Till date no response has been received from DDA.
19	Allotment of land for construction of Dispensary at Sayurpur Village	1200 sq. Mtr.	Directorate General of Health Services requested Commissioner (LD), DDA to allot land measuring 1200 sq. Mtr. to DGHS for construction of Dispensary vide this office letter dated 17.04.2012. In response of this DD(1L), DDA allotted a plot measuring 1200 sq. mtr. vide letter dated 24.09.2013. This office has requested DDA to furnish the status i.e. free from any encroachment before making payment of said plot vide this office letter dated 03.10.2013 and its subsequent reminder dated 13.12.2013, 21.04.2014, 23.05.2014, 11.08.2014. DD (1L), DDA informed that acquirement of the subjected land has been cancelled by the Hon'ble High Court, Delhi vide WP (C) 6291/14 vide letter dated 03.07.2015 and it is also informed that as and when the land will be available with DDA the possession will be handed over. No further communication has been received from DDA in this regard.
20	Allotment of land for construction of Dispensary at Sector - 24, Pocket - 1 Rohini, Delhi		Directorate General of Health Services requested Pr. Commissioner (Land Disposal), DDA to allotment of the said land vide this office letter dated 03.03.2015. Till date no response has been received from DDA.
21	Allotment of land for construction of Dispensary at Mahadev Chowk, Opposite D-Block, Sector - 1 Rohini, Delhi		Directorate General of Health Services requested Commissioner (LD), DDA to allotment of land for construction of Dispensary vide this office letter dated 11.07.2011 and its subsequent reminder dated 16.08.2011, 05.12.2011, 16.12.2011, 30.10.2012, 16.01.2013. In response of these DD (1L), DDA apply afresh as request of DGHS is 2-3 year old vide their office letter dated 06.10.2015, 25.03.2016 and 12.08.2016. However, DGHS again furnish consent vide this office letter dated 30.09.2016 and its subsequent reminder dated 03.08.2017. Till date no response has been received from DDA.
22	Allotment of land for construction of Dispensary at Jangpura & Lajpat Nagar, Delhi	1000 Sq. Mtr.	Directorate General of Health Services requested Director (Lands), DDA to allotment of 1000 sq. mtr. land for construction of Dispensary vide this office letter dated 29.05.2013 and its subsequent reminder dated 25.06.2018. Till date no response has been received from DDA.

Vidhan Sabha Starred Question No. 16 (Demand for Allotment of Land)

S. No.	Name of Project/Land/Area/Locality	Plot Size	Latest Status
23	Allotment of additional land for expansion of Attar Sain Jain Eye & General Hospital at Lawrance Road	1600 Sq. Mtr.	Directorate General of Health Services requested Vice Chairman, DDA to allotment of 1600 sq. mtr. land for expansion of Attar Sain Jain Eye & General Hospital at Lawrance Road 13.10.2014. Till date no response has been received from DDA.
24	Establishment of Mother & Child Hospital at Batla House	1500 Sq. Mtr.	Directorate General of Health Services requested Director (Lands), DDA to allotment of 1500 sq. mtr. land adjacent to DGD Batla House for construction of Mother & Child Hospital vide this office letter dated 09.10.2014 and its subsequent reminder dated 05.12.2014. In response of this DD(II), DDA informed that the case was being examined by the Planning Wing of DDA and requested to ask the DGHS to provide the LOP of the area under reference alongwith the total station survey of the area. In this connection a meeting was held under the chairmanship of Secretary (H&FW) on 06.01.2015 alongwith officers of DDA. Director (LM), DDA was requested it may be ensured that the vacant plot is secured from any encroachment by any person vide this office letter dated 20.01.2015. Further, Secretary (H&FW) requested Vice Chairman, DDA to allotment of the said land to DGHS vide D.O. letter dated 30.03.2015 and its subsequent reminder to Director (Lands) dated 29.09.2015, 06.01.2016. In response of this DD (II), DDA was requested to depute the staff of DGHS for identify the site on the LOP. In this regard, a joint site inspection was done by the officers of DDA, DGHS, PWD 29.08.2017. After that till date no response has been received from DDA.

Vidhan Sabha Starred Question No. 16 (Change of Landuse)

S. No.	Name of Project/Land/Area/Locality	Plot Size	Latest Status
1	Construction of Hospital at Molarband	4 Bigha 14 Biswa	Directorate General of Health Services requested DDA for change of land use of plot, allotted for construction of Mother & Child Hospital at Village Molarband vide this office letter dated 25.02.2013, 16.08.2013, 21.10.2013 and 18.07.2014. In response of these Dy. Director (Plg.) Zone - E&O, DDA informed that the request regarding construction of Mother & Child Hospital in Zone - 'O' at Molarband Delhi cannot be acceded.
2	Construction of Health cum Maternity Centre at Village Jhatikara	8 Bigha 05 Biswa	Directorate General of Health Services requested DDA for change of land use of plot, allotted for construction of Health cum Maternity Centre at Village Jhatikara vide this office letter dated 11.04.2011. In response of this Director (Plg.)/Dwk, DDA informed that the proposed land for construction of 100 bedded Hospital is part of Green Belt as per MPD-2021 and notified Zonal Development Plan for Zone - L. As per provision in MPD-2021 Hospital is not permitted in Green Belt. This Directorate again requested to inform if there is any change in the proposed hospital land as per revised MPD-2021 vide this office letter dated 17.10.2016. In response of this Dy. Director (Plg.) Zone - K & I, L&N, DDA requested to provide some documents/information vide letter dated 14.12.2016. The required documents was submitted vide this office letter dated 06.09.2019. Till date no response has been received from DDA.
3	Construction of Hospital at Bannoli	17 Bigha 05 Biswa	Directorate General of Health Services requested DDA for change of land use of plot, allotted for construction of Hospital at Village Bannoli vide letter dated 11.04.2011. DDA informed vide letter dated 25.05.2011 that the land is part of Green Belt as per MPD-2021 and construction of Hospital is not permitted in Green Belt. This office has again requested DDA to inform that land use conversion of a piece of plot out of the total plot area for 100 bedded hospital in Semi-permanent Permanent building is feasible or not vide this office letter dated 17.10.2016 and its subsequent reminder dated 20.02.2018, 14.08.2019.

Vidhan Sabha Starred Question No. 16 (Change of Landuse)

S. No.	Name of Project/Land/Area/Locality	Plot Size	Latest Status
4	Construction of Hospital at Chattarpur	47 Bigha 09 Biswa	Directorate General of Health Services requested DDA for change of land use of plot, allotted for construction of Hospital at Village Chattarpur vide this office letter dated 11.04.2011 and its subsequent reminder dated 21.07.2011, 28.09.2011, 18.10.2011, 23.11.2011, 13.03.2012, 17.07.2012. DDA vide letter dated 19.07.2012 requested to the Forest Deptt., to issue NOC. Forest Deptt. was also requested by DGHS on 30.07.2012 and its reminder dated 07.12.2012 for issuing NOC. Forest Deptt. vide letter dated 20.12.2012 informed DDA to approach the Ridge Management Board (RMB) and Central Empowered Committee (CEC) for the change of the land use. The same was also conveyed to the DDA vide letter dated 11.01.2013. DDA vide letter dated 14.02.2013 has requested this office to obtain the same from RMB & CEC. RMB vide letter dated 17.12.2013 directed to submit a composite proposal for construction of Road and hospital at Chattarpur. The same was conveyed to DDA vide letter dated 02.01.2014 with the request to reply the RMB as the matter beyond the perview of this Directorate. In this connection a D.O. letter dated 09.01.2014 from side of Secretary (Health) also sent to VC, DDA. Dy. Director (Pig.), UC & Zone - J informed that the change of land use is heldup vide letter dated 23.02.2016.
5	Requested DDA to issue NOC for construction of Polyclinic on 13 Land		Directorate General of Health Services requested DDA to issue NOC for construction of Polyclinic on 13 lands already allotted for construction dispensaries/hospitals vide this office letter dated 08.08.2018, 13.09.2018, 26.09.2018, 30.11.2018, 10.12.2018, 18.01.2019 and 27.06.2019. Till date no response has been received from DDA.

Vacancies Status in Delhi Government Hospitals

Doctors		
Sanctioned Post	Filled Post	Vacant Post
2583	2096	487

Nursing Staff		
Sanctioned Post	Filled Post	Vacant Post
8407	7169	1203

Para-Medical Staff		
Sanctioned Post	Filled Post	Vacant Post
4578	3744	834

Vacancy Statement as on May 2021 for Dispensaries

S. No.	Name of the Post	Pay Band/GP (Previously)	GRAND TOTAL					
			S	FR	FC	V	D.W.	R.E.
	MEDICAL STAFF							
1	Director	PB-4, GP 10,000	1	1	0	0	0	0
2	Addl. Director	PB-4, GP 10,000	1	1	0	0	0	0
3	CDMO	PB-4, GP 10,000	11	11	0	0	0	0
4	ACDMO	PB-4, GP 8,700	11	11	0	0	0	0
5	GDMO/MO/ SMO/CMO	PB-3, GDMO/MO-5400, SMO-6600, CMO-7600	644	513	0	131	0	15
6	MS(HQ)		1	1	0	0	0	0
7	Specialist		0	0	0	0	0	0
	Skin	PB-3, GP 6600	2	0	0	2	0	0
	Eye	PB-3, GP 6600	2	0	0	2	0	0
	ENT	PB-3, GP 6600	3	3	0	0	0	0
	Medicine	PB-3, GP 6600	2	0	0	2	0	0
	Paeds	PB-3, GP 6600	2	0	0	2	0	0
	Surgery	PB-3, GP 6600	1	0	0	1	0	0
	Radiology	PB-3, GP 6600	1	0	0	1	0	0
	Gynae	PB-3, GP 6600	1	1	0	0	0	0
	Ortho	PB-3, GP 6600	1	0	0	1	0	0
	Pathology	PB-3, GP 6600	1	1	0	0	0	0
	Public Health	PB-3, GP 6600	1	1	0	0	0	0
8	CAS Dental	PB-3, 5400	13	0	0	13	0	0
9	Jr. Resident	PB-3, 5400	3	0	0	3	0	0
		TOTAL	702	544	0	158	0	15
	NURSING							
10	PHN	PB-2, 4800	177	128	34	15	0	0
11	Staff Nurse	PB-2, 4600	5	4	0	1	0	0
12	ANM	PB-1, 2400	378	318	47	13	0	0
		TOTAL	560	450	81	29	0	0
	PARAMEDICALS							

13	Medical Laboratory Technologist (Lab Technician)	PB-1, 2800	19	3	2	14	0	0
14	Junior Medical Lab Technologist (Lab Assistant)	PB-1, 2400	213	150	63	0	0	0
15	Pharmacist	PB-1, 2800	726	438	73	215	0	14
16	Dental Hygienist	PB-1, 2400	10	8	0	2	0	0
17	Physiotherapist	PB-2, 4200	1	0	0	1	0	0
18	Occupational Therapist	PB-2, 4200	1	0	1	0	0	0
19	Jr. Radiographer	PB-1, 2400	3	1	1	1	0	0
20	OT Technician	PB-1, 2800	1	0	1	0	0	0
21	Audiometry Asstt	PB-1, 2800	1	0	1	0	0	0
22	Refractionist	PB-1, 2800	8	2	3	3	0	0
23	ECG (Technician)	PB-1, 2800	2	0	0	2	0	0
		TOTAL	985	602	145	238	0	14
	ADMINISTRATIVE							
24	Spl. Director (Admn)	GP-8700	1	0	0	1	0	0
25	Dy. Director (Planning)	GP-6600	2	1	0	1	0	0
26	Dy. Controller (Accts)	PB-3, 6600	2	2	0	0	0	0

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27	Office Superintendent	PB-2, 4800	2	0	0	2	0	0
28	Administrative officer	PB-3, 5400	2	2	0	0	0	0
29	Accounts Officer	PB-3, 5400	4	4	0	0	0	0
30	P.P.S.		1	0	0	1	0	0
31	AAO	GP- 5400	15	11	0	4	0	0
32	Legal Asstt.	PB-2, 4200	1	0	0	1	0	0
33	Head Clerk	PB-2, 4200	23	12	0	11	0	0
34	RO/SO	PB-2, 4600	12	4	0	8	0	0
35	Steno III	PB-2, 2800	10	5	0	5	0	0
36	Sr. PA	PB-3, 5400	6	6	0	0	0	0
37	UDC	PB-2, 2400	57	30	0	27	0	0
38	SA/SI	PB-2, 4200	35	13	0	22	0	0
39	LDC	PB-1, 1900	54	50	0	4	0	0
40	Driver	PB-1, 1900	21	14	0	7	0	0
41	Store Keeper/ store khalasi	PB-1, 1900	3	2	0	1	0	0
42	DEO	Out Source	29	0	0	29	0	0
43	Steno II	PB-2, 4200	11	7	0	4	0	0
44	Programmer	PB-2, 5400	1	1	0	0	0	0
45	Asst. Programmer	PB-2, 5400	1	0	0	1	0	0
46	Store & Purchase Officer/supdt.	PB-2, 4800	1	1	0	0	0	0
47	Distpatch Rider		1	0	0	1	0	0
48	Dresser	PB-1, 2000	303	192	0	111	0	0
		TOTAL	598	357	0	241	0	0
	GROUP-D STAFF							
49	Dark Room Attendant	PB-1, 1800	1	0	0	1	0	0
50	NO/Peon/Attendant	PB-1, 1800	384	200	0	184	100	0
51	NO Out source	Out source	99	0	0	99	67	0
52	SCC	PB-1, 1800	573	160	0	413	244	0
53	SCC (Out Source)	Out source	158	0	0	158	122	0

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54	Safai Karamcha ri	PB-1, 1800	2	1	0	1	0	0
55	Class- IV/Peon/ Helper/At tendent		14	12	0	2	0	0
56	Class- IV(Outsou rce)		2	0	0	2	0	0
57	Dak Massenge r		1	0	0	1	0	0
		TOTAL	1234	373	0	861	533	0
		GRAND TOTAL	4079	2326	226	1527	533	29

S=Sanction Post
FR=Filled Regular Post
FC=Filled Contract
V=Vacant Post
D.W= Daily wager
R.E= Re-employed

मोहल्ला क्लीनिक में पदों का विवरण

डॉक्टर :-480 (रिक्त पद -25)

फार्मासिस्ट:- 469 (रिक्त पद -35)

मोहल्ला क्लीनिक असिस्टेंट :- 442 (रिक्त पद -62)

मल्टी टॉस्क वर्कर :- 485 (रिक्त पद -19)